

7

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 485/1993

New Delhi this the 30th October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Raghunandan Surela S/O M. L. Surela,
R/O H. No.665 Subhash Market (Bapu Park),
Kotla Mubaraqpur,
New Delhi.

... Applicant

(By Shri V. P. Sharma, Advocate)

-Versus-

1. Staff Selection Commission
(North Region), through its
Chairman, Block No.12,
5th Floor, C.G.O. Complex,
Lodhi Road, New Delhi.
2. The Section Officer (General),
Administration Branch,
S.S.U. Block, CGO Complex,
7th Floor, Block No.12,
Lodhi Road, New Delhi.

... Respondents

(By Shri N. S. Mehta, Standing Counsel)

The application having been heard on 30.10.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Applicant who ceased to work for respondents
after 1989, seeks a direction for reengagement.
Learned counsel for respondents submits that in terms
of Annexure R-1 scheme applicant does not qualify
for getting the reliefs prayed for. Counsel is
well founded in his submission. In the circumstances,
we would only direct respondents to consider

...2.

- 2 -

applicant for future employment, in case vacancies arise and in case he qualifies for appointment in terms of the requirement.

2. Application is disposed of. No costs.

Dated, 30th October, 1996.

~~R. K. Ahoja~~
(R. K. Ahoja)
Member (A)

~~Sankaranair~~
(Chettur Sankaran Nair, J.)
Chairman

/as/